

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9733/2007

(From the judgement and order dated 13/10/2006 in SA No. 70/2005 & SA No. 1985/2006 & CA No. 3427/2006 & CA No. 3429/2006 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

HUSSAINBHAI ALLARAKHBHAI DARIAYA & ORS.

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,permission to file additional documents and office report)

Date: 13/07/2010 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALEFor Petitioner(s) Mr. Huzefa Ahmadi, Adv.
Mr. Ejaz Maqbool, Adv.
Ms. Sakshi Banga, Adv.
Ms. Garima Kapoor, Adv.
Mr. Mohd. Tahir Hakim, Adv.For Respondent(s) Mr. Raju Ramachandran, Sr. Adv.
Mr. Mitul Shehlat, Adv.
Mr. Milind Kumar, Adv.

Ms. Madhvi Divan, Adv.
Ms. Hemantika Wahi, Adv.
Ms. Jesal, Adv.UPON hearing counsel the Court made the following
O R D E R

Hearing concluded. Order reserved.

Copy of the decree of the first Appellate Court to
be produced within one week.(Ravi P. Verma) (Neelam Arora)
Court Master Court Master